

**IN THE HIGH COURT OF BOMBAY AT GOA**

**LD-VC-CW-27-2020**

Shamsunder V. Kamat ... Petitioner  
Versus  
The State of Goa & Ors. ... Respondents

Mr. Sahish Mahambrey, Advocate for the Petitioner.

Mr. P. Arolkar, Additional Government Advocate for Respondent Nos.1  
to 5.

Mr. A. D. Bhobe, Advocate for Respondent Nos.6 to 9.

**Coram:- M. S. SONAK &  
SMT. M. S. JAWALKAR, JJ.**

**Date:- 1<sup>st</sup> December, 2020**

**P.C.**

Stand over to 4<sup>th</sup> January, 2021.

**SMT. M. S. JAWALKAR, J.**

**M. S. SONAK, J.**

at\*